

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 204
IB-432/ND/2019
IA-2631/ND/2025
IA-2640/ND/2025

IN THE MATTER OF:

Mr. Arun Kumar Sinha

... **Applicant/Petitioner**

Versus

M/s. Three C Homes Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 28.08.2025

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

MS. REENA SINHA PURI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sahil Sethi, Adv. Samridh Bindal

For the Respondent : Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv. Vivek Pandey
Adv. Biyanka Bhatia, in IA 2631 of 2025 and IA 2640
of 2025 for R- 2

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2631/ND/2025, IA-2640/ND/2025: List on 11.09.2025.

Sd/-

(REENA SINHA PURI)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)